LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF October 2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING OF WITNESSES	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
1	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-01(Renumbered as CC-01, w.e. 14.09.2026)	CENTRAL	306	CS (COMM)	25/2026	08.01.2026	PANKAJ JAIN VS MOHD ASAD SIDDIQUE	03.10.2026	17.10.2026 06.11.2026	17.10.2026 06.11.2026	24.10.2026 21.11.2026	05.12.2026	15.12.2026	
			306	CS (COMM)	372/2026	30.03.2026	INTENSITY GLOBAL TECHNOLOGIES VS SYMPOH MARKETING PVT LTD	08.10.2026	17.10.2026	17.10.2026	27.10.2026	06.11.2026	16.11.2026	
			306	CS (COMM)	807/2026	16.07.2026	STATE BANK OF INDIA VS KALICHARAN	08.10.2026	17.10.2026	17.10.2026	28.10.2026	06.11.2026	17.11.2026	
			306	CS (COMM)	700/2026	01.07.2026	M/S SARN OVERSEAS PVT LTD VS M/S ASHIANA SELECT	12.10.2026	24.10.2026	24.10.2026	29.10.2026	06.11.2026	19.11.2026	
			306	CS (COMM)	850/2026	24.07.2026	YOGESH MALIK VS NIVESH PANCHAL	14.10.2026	24.10.2026 30.11.2026	24.10.2026 30.11.2026	27.10.2026 to 21.11.2026 01.12.2026 to 09.01.2027	16.01.2027	20.01.2027	
			306	CS (COMM)	1004/2026	24.08.2026	SOHAN LAL PANDEY VS RUPESH BAID	15.10.2026	31.10.2026	31.10.2026	05.11.2026	21.11.2026	26.11.2026	
			306	CS (COMM)	713/2026	01.07.2026	STATE BANK OF INDIA VS KUSUMA	30.10.2026	06.11.2026	06.11.2026	13.11.2026	20.11.2026	28.11.2026	
			306	CS (COMM)	911/2026	04.08.2026	BANK OF INDIA VS SAMEER	30.10.2026	13.11.2026	13.11.2026	27.11.2026	08.12.2026	10.12.2026	
2	SH. LOKESH KUMAR/SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) (Renumbered as CC-02, w.e.f 14.09.2026)	CENTRAL	--											
3	SH. ANIL KUMAR SISODIA/SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-3 (Renumbered as CC-03, w.e. 14.09.2026)	CENTRAL	--											
4	SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-04 TIS HAZRI COURT CENTRAL DELHI (Renumbered as CC-04, w.e. 14.09.2026)	CENTRAL	--											
5	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-05 (Renumbered as CC-05, w.e. 14.09.2026)	CENTRAL	302	CS(COMM)	12/2026	05.01.2026	DR. RAVIKANT GUPTA VS ROOPAL IIWADI	16.10.2026	02.11.2026	02.11.2026	02.11.2026	20.11.2026	21.11.2026	
6	MS. SAVITRI/SH. RAMESH KUMAR II DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-06, w.e. 14.09.2026)	CENTRAL	--											

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRA	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
7	**SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-07, w.e. 14.09.2026)**	**CENTRAL**	--											
8	**SH. POORAN CHAND/SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-08, w.e. 14.09.2026)**	**CENTRAL**	309	CS (COMM)	CS (COMM)/431/2026	10-04-2026	M/S SIRAJ INTERNATIONAL LLP Vs M/S GARG INTERNATIONAL AND OTHERS	01.10.2026	LC Appointed	Parties to file list of witnesses as per Order 16 Rule 1 CPC, if any, within				
			309	CS (COMM)	Counter Claim/38/2026	05-08-2026	M/s SURE SALES AUTOMATION PVT. LTD. Vs CAXTON PRESS (P) LTD	06.10.2026	LC Appointed	Parties to file list of witnesses as per Order 16 Rule 1 CPC, if any, within				
			309	CS (COMM)	CS (COMM)/457/2026	18-04-2026	AMIT TANWAR Vs Municipal Corporation of Delhi	08.10.2026	PE:18.11.2026	Plaintiff to fill all his evidence by way of affidavit				
			309	CS (COMM)	CS (COMM)/485/2026	27-04-2026	SH HARI KRISHAN MAHAJAN Vs MS JHULELAL TRADERS	08.10.2026	PE:17.11.2026	As per order, list for Ex-parte PE				
			309	CS (COMM)	CS (COMM)/475/2026	23-04-2026	M/S Ram Charan Bansal Construction Pvt ltd Vs Delhi Jal Board	08.10.2026	PE:25.11.2026	Plaintiff to fill all his evidence by way of affidavit alongwith list of witnesses				
			309	CS (COMM)	CS (COMM)/526/2026	07-05-2026	TEK CHAND ENTERPRISES Vs GANESH CHANDER JOSHI (PROPRIETOR OF LAXMI TRADERS)	09.10.2026	PE: 29.10.2026	As per order, list for Ex-parte PE				
			309	CS (COMM)	CS (COMM)/901/2026	03-08-2026	MS ESS ELL SONS PVT LTD Vs MS VED PRAKASH MITTAL AND SONS AND OTHER	10.10.2026	PE:14.11.2026	Plaintiff to fill all his evidence by way of affidavit before 7 days from NDOH				
			309	CS (COMM)	CS (COMM)/499/2026	29-04-2026	VAISHNO WIRE PVT LTD Vs DEEPAK TYAGI	14.10.2026	LC Appointed	Parties to file list of witnesses as per Order 16 Rule 1 CPC, if any, within				
			309	CS (COMM)	CS (COMM)/88/2026	23-01-2026	Union Bank of India Vs Sumitra and Ors	14.10.2026	PE:09.12.2026	As per order, list the matter for PE				
			309	CS (COMM)	CS (COMM)/714/2026	01-07-2026	SUPREME KNITTING AND GENERAL MILLS Vs MRS SEEMA JAISWAL AND ANR	27.10.2026	PE:16.11.2026	As per order, list for Ex-parte PE				
			309	CS (COMM)	CS (COMM)/776/2026	11-07-2026	M/s KARAN CLOTHING PVT. LTD Vs Bhagwati Parasad	30.10.2026	PE:02.12.2026	Plaintiff to fill all his evidence by way of affidavit				
			309	CS (COMM)	CS (COMM)/1047/2026	02-09-2026	M/s INDIAN FAB Vs ADITYA NANDA	30.10.2026	PE:02.12.2026	Plaintiff to fill all his evidence by way of affidavit				
9	**SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-09, w.e. 14.09.2026)**	**CENTRAL**	401	CS COMM	891/26	01.08.2026	Punayata Trader LLP Vs Satya Enterprises	09.10.2026 at 02:00 PM for P.E and 16.10.2026 for DE and 24.10.2026						

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRA	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			401	CS COMM	375/26	30.03.2026	UNION BANK OF INDIA Vs LOKESH KUMAR	12.10.2026 at 12:15 p.m. for PE, on 27.10.2026 for DE as well as final						
			401	CS COMM	414/26	07.04.2026	B D GUPTA AND SONS PVT LTD Vs CHATTERJEE ENGINEERING PRIVATE LIMITED	17.10.2026 at 02:00 pm for P.E and 23.10.2026 for DE and 31.10.2026 for						
			401	CS COMM	659/26	05-06-2026	Bank of India VS Teekam Singh	31.10.2026 for Lok Adalat settlement report, and in case of failure of						
10	SH. NARESH KUMAR MALHOTRA/SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-10, w.e.f. 14.09.2026)	CENTRAL	402	Civil	CS(COMM)/385/2026	02/04/2026	Design Phi Studio vs Dr Kashish	YES						
			402	Civil	CS(COMM)/721/2026	46205	Jasvinder Kaur vs MCD	YES						
			402	Civil	CS(COMM)/506/2026	46142	Gaurav Jain vs Kanwaljeet Singh	YES						
11	MS. MANJUSHA WADHWA/SH, ASHUTOSH KUMAR, , DISTRICT JUDGE (COMMERCIAL COURT)-01	WEST		cs	CS (COMM)/754/2025	06-09-2025	RUCHIKA AGARWAL (PROPRIETOR) M/S SANGEETA FURNITURE CONCEPT Vs KRISHNA SARWIYA (PROPRIETOR) M/S	05-10-2026	Nil	Nil	Nil	Nil	Nil	Nil
				cs	CS (COMM)/102/2026	24-01-2026	M/s Vason Printopack Pvt Ltd Vs M/s Vardhman Home Appliances Ltd	08-10-2026	Nil	Nil	Nil	Nil	Nil	Nil
				cs	CS (COMM)/492/2026	18-05-2026	MUKESH SANGHI Vs M/S KEYS EVENTSS	12-10-2026	Nil	Nil	Nil	Nil	Nil	Nil
				cs	CS (COMM)/819/2025	04-10-2025	NARENDAR KUMAR PROPRIETOR OF SHRI GANESH TRADING COMPANY Vs SHIVA TEXFAB LIMITED	13-10-2026	Nil	Nil	Nil	Nil	Nil	Nil
				cs	CS (COMM)/79/2026	20-01-2026	Rakesh Kumar Vs PARAS ENTERPRISES THROUGH ITS PROPRIETOR SHASHI KANT AND ANR	27-10-2026	Nil	Nil	Nil	Nil	Nil	Nil
				cs	CS (COMM)/11/2026	03-01-2026	CANARA BANK Vs SONIA BHARDWAJ	30-10-2026	Nil	Nil	Nil	Nil	Nil	Nil
12	MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	--											
13	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	--											

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14	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	--											
15	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	--											
16	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	--											
17	SH. ANIL ANTIL, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS COMM.	598/2025	29.07.2025	M/S BANSIWAL SERVICE STATION Vs. SH. SANDEEP KUMAR	31.10.2026	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN
				CS COMM.	48/2026	21.01.2026	MR. DAVINDER PAHUJA Vs M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD	13.10.2026	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN
				CS COMM.	582/2023	26.10.2023	IDBI BANK LIMITED Vs NIDHI ENTERPRISES	23.10.2026	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN
				CS COMM.	719/2025	17.09.2025	MS AGILUS DIAGNOSTICS LIMITED FORMERLY KNOWN AS SRL LIMITED Vs MS SPECTRUM ENGINEERS	31.10.2026	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN
18	SH. MANOJ KUMAR-I, DISTRICT JUDGE, COMMERCIAL COURT	NEW DELHI	--											
19	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	--											
20	SH. RAKESH PANDIT DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS Comm 182/2026	06.04.2026	KVG Agro Private Limited Vs. Young Enterprises And Ors	13.10.2026	NIL	NIL	NIL	NIL	NIL	NA
			12, New Court Block-I	Civil Suit	CS Comm 513/2024	11.11.2024	Kisan Irrigations And Infrastructure Limited Vs. Nitin Gugoria Proprietor Of M/S New Utkarsh Industries	24.10.2026	03.11.2026	NIL	NIL	NIL	NIL	NA
			12, New Court Block-I	Civil Suit	CS Comm 558/2025	11.12.2025	Outlook Publishing India Private Limited Vs. Brandfosys Media And Technologies	27.10.2026	03.12.2026	NIL	NIL	NIL	NIL	NA
21	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT/ MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 296/2026	25.05.2026	ASHANK GUPTA VS MANISH GAUR	07.10.2026	WITHIN 15 DAYS	06.11.2026	27.11.2026	--	04.12.2026	--
			6, New Court Block-I	Commercial	CS (COMM) 213/2026	20.04.2026	ELEVAR DIGITEL INFRASTRUCTURE VS AVIRAL BHATLA	05.10.2026	WITHIN 15 DAYS	04.11.2026	21.11.2026	--	02.12.2026	--

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			6, New Court Block-I	Commercial	CS (COMM) 426/2026	46230	RAHIMUDDIN KHAN VS ANJNA MATHEWS	06.10.2026	WITHIN 15 DAYS	02.11.2026	28.11.2026	--	07.12.2026	-
			6, New Court Block-I	Commercial	CS (COMM) 330/2026	04.06.2026	AMIT KUMAR GAKHAR VS SWIFT HANDICRAFT	22.10.2026	WITHIN 15 DAYS	01.12.2026	19.12.2026	--	06.01.2027	-
22	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	Misc DJ/610/2026	08.09.2026	ANTEX PHARMA PVT LTD Vs AADVIK PHARMA	03.10.2026	Within 15 days	Within 15 days	Within 15 days	NIL	NIL	28.01.2027
			17, New Court Block-I	Commercial	CS (COMM)/173/2023	45006	CURE SURGICALS Vs M/S NAYATI HEALTHCARE AND RESEARCH NCR PVT LTD	06.10.2026	Within 15 days	22.10.2026 to 06.11.206 PE	16.11.2026 to 30.11.2026 DE	NIL	NIL	04.12.2026
			17, New Court Block-I	Commercial	CS (COMM)/254/2026	46149	M/S A K ENTERPRISES Vs M/S HANUMAN BRICKS FIELD AND ANR	08.10.2026	Within 15 days	04.11.2026 to 05.11.2026 PE	13.11.2026 TO 14.11.2026 DE	NIL	NIL	04.11.2026
			17, New Court Block-I	Commercial	CS (COMM)/282/2024	45450	M/s Pushp India Ltd Vs 4PZ	14.10.2026	Within 15 days	27.10.2026 to 27.11.2026 PE	30.11.2026 to 17.12.2026	NIL	NIL	07.01.2027
			17, New Court Block-I	Commercial	CS (COMM)/482/2025	45947	MAYOR SPORTS PVT LTD Vs SHAKIL AHMED	22.10.2026	Within 15 days	17.11.2026 & 19.11.2026 PE	26.11.2026 DE	NIL	NIL	01.12.2026
			17, New Court Block-I	Commercial	CS (COMM)/404/2026	46221	Small Farmers Agri Business Consortium SFAC Vs Sumit Industries Through its Proprietor Om Prakash Sahu	46324	Within 15 days	26.11.2026 & 27.11.2026 PE	26.11.2026 DE	NIL	NIL	08.12.2026
			17, New Court Block-I	Commercial	CS (COMM)/662/2023	45279	Naren Varma Vs M/s Rudra Foods And Beverages	46325	NIL	NIL	NIL	NIL	NIL	05.11.2026
23	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM.) 266/2026	14.05.2026	MOHIT JINDAL VS MAMTA DEVI	05.10.2026	-	-	-	-	-	16.11.2026
			29, New Court Block-II	Commercial	CS (COMM.) 400/2025	25.08.2025	DEV GOEL M/S AL WARITH BLUE DIAMOND GENERAL TRADING PVT. LTD. AND ORS.	30.10.2026	-	-	-	-	-	08.01.2027
24	VACANT COURT OF DISTRICT JUDGE -05(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	45085	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	45483	-	45791	-	-	Plaintiff Evidence	46353
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	45196	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	45560	-	45622	-	-	Final Arguments	46394
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/99/2025	45712	IENERGIZERS IT SERVICES VS PVR INOX LTD.	45918	-	-	-	-	Misc. Arguments	46399

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			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/612/2023	45237	M/S GOLDEN FOODS PRODUCTS VS. RAVI KANT AWASTHI	46051	-	-	-	-	Defendant Evidence	46342
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/217/2025	45772	MOOL CHAND VS AIIMS NEW DELHI	45940	-	-	46247	-	Defendant Evidence	46360
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/514/2025	45972	KAILASH PRASHAD GUPTA VS PREM PRAKSH SHARMA	46309	-	-	-	-	Plaintiff Evidence	46371
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/382/2025	45882	STATE BANK OF INDIA VS HEENAHZ	-	-	46122	-	-	Plaintiff Evidence	46331
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/201/2026	46125	AJAY SETH VS ANSHUMAN GUPTA	46304	-	-	-	-	Plaintiff Evidence	46360
24A	**SH. AJAY PANDEY, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	--											
25	**MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	18 BLOCK 1	CS COMM	952/25	26.11.2025	NEELAM MITTAL VS. KAPOOR ABHUSHAN PALACE PVT LTD.	03.10.26	24.10.2026	--	--	21.11.2026	NIL	
				CS COMM	731/25	11.06.2025	M/S NUMBER ONE ADVERTISING AND MARKETING CO. VS. M/S FOREVER EXIM INDIA PVT LTD.	06.10.26	04.11.2026	--	--	11.12.2026	NIL	
				CS COMM	1059/25	18.12.2025	M/S FOREVER EXIM INDIA PVT LTD. VS.M/S NUMBER ONE ADVERTISING ANDMARKETING CO.	06.10.26	04.11.2026	--	--	11.12.2026	NIL	
				CS COMM	19/21	07.01.2021	AKSHAT GUPTA VS. M/S CHARITABLE PHARMACY	08.10.26	02.11.2026	--	--	15.12.2026	NIL	
				CS COMM	590/25	17.07.2025	UNITED METALIK PVT. LTD. VS. ODTH APPLIANCE LLP AND ORS.	17.10.26	14.11.2026	--	--	07.12.2026	NIL	
				CS COMM	545/26	04.07.2026	UNION BANK OF INDIA VS. HANS RAJ AND ANR.	24.10.26	23.11.2026	--	--	17.12.2026	NIL	

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				CS COMM	694/26	14.08.2026	ABHISHEKH GARG VS. WAJID HUSSAIN	24.10.26	14.11.2026	--	--	08.12.2026	NIL	
26	**SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.**	**SOUTH-EAST**	14	Commercial	CS COMM/647/2026	31.07.2026	DIGIT COMPUTERS VS. ACS SOLUTIONS	06.10.2026	Within 15 days	17.10.2026	__	__	__	
					CS/COMM/384/2026	08.05.2026	BANK OF MAHARASHTRA VS. RAJENDRA KUMAR MEENA	07.10.2026	Within 15 days	23.10.2026	__	__	__	
					CS/COMM/1061/2022	29.10..2022	BHUSHAN DEALMARK VS. M/S BUDHA GROUP OF CONSTRUCTIONS	07.10.2026	Within 15 days	19.11.2026	__	__	__	
					CS/COMM/588/2026	02.06.2026	TRUSTCAP PVT. LTD. VS. NUMBER ONE ADVERTISING	03.10.2026	Within 15 days	15.10.2026	__	__	__	
					CS/COMM/664/2026	06.08.2026	ASHWANI THAPAR VS. SARASWATI PRINTERS	12.10.2026	Within 15 days	28.10.2026	__	__	__	
					CS/COMM/246/2026	07.04.2026	M/S PRAKASH ARTS VS. M/S AAA PUBLICITY	15.10.26	Within 15 days	30.10.2026	__	__	__	
					CS/COMM/522/2026	02.07.2026	MOHD. FASIHULLAH KHAN VS. SHIVRAM FOODS	28.10.2026	Within 15 days	13.11.2026	__	__	__	
					CS/COMM/9542/16	04.02.2026	GROUPE SEB INDIA VS. BARUN KUMAR	29.10.2026	Within 15 days	19.11.2026	__	__	__	
					CS COMM/408/2026	18.05.2026	DREAMZ CONFERENCE VS. VIRGINIA TECH INDIA	29.10.2026	Within 15 days	23.11.2026	__	__	__	
27	**MS. VRINDA KUMARI**	**SOUTH-EAST**	--											
28	**DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	--											
29	**MS. NEELAM SINGH**	**SOUTH-EAST**	--											
30	**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	23	COMMERCIAL CASE	CS(COMM.) 220/2025	19.03.2025	Ms. Mahima Khanna Proprietor of M/s& Design Aesthetic Vs Mr. Harpreet Marwah	15.09.2026 & 08.10.2026	WITHIN 15 DAYS	4 WEEKS	WITHIN 4 WEEKS	NIL	NIL	DE-05.01.2027 AND FINAL ARGUMENTS ON 19.01.2027

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31	SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	--											
32	SH. RAVINDER SINGH/ MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS(COMM)	3867/24	20.11.2024	M/s S K Enterprises Vs. M/s Klick India Reality Associates Pvt. Ltd.	YES	NO	NO	NO	NO	NO	NO
			39	CS(COMM)	971/2025	01.12.2025	Mantu Mandal Vs. Karmkandi Pvt. Ltd.	YES	NO	NO	NO	NO	NO	NO
33	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	--											
34	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	--											
35	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	--											
36	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building	CS(COMMERCIAL)	CS(COMM) 358/26	17.07.2026	MITTAL FABRICS VS MANISH VIJARA	01.10.2026	Not Filed	Not Filed	Not Filed	NO	NO	16.11.2026
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 121/26	27.02.2026	M/S LION JEANS VS N AND S EXPORT	09.10.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. – 13.11.2026. For D.E. – 21.11.2026 Final Arguments, on 08.12.2026
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 427/25	10.07.2025	HELLO BROTHERS FASHION LLP VS MAYASHEEL RETAIL INDIA PVT.	12.10.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. – 21.11.2026. For D.E. – 02.12.2026 Final Arguments, on 11.12.2026
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 638/24	17.12.2024	APOLLO PIPES LTD VS TARAKANT SANGANI	16.10.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. – 25.11.2026. For D.E. – 02.12.2026 Final Arguments, on 16.12.2026
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 597/25	13.10.2025	AJAY ARORA VS ANJU SACHDEVA ADN ORS	22.10.2026	Not Filed	Not Filed	Not Filed	NO	NO	PE 19th and 20th November 2026 DE 28th and 30th November 2026 F/A
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 666/25	24.11.2025	BANK OF INDIA VS MOHD ISHTEYAQE ALI	23.10.2026	Not Filed	Not Filed	Not Filed	NO	NO	PE on 18.11.2026.
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 190/26	07.04.2026	STATE BANK OF INDIA VS SOHIT SADH	29.10.2026	Not Filed	Not Filed	Not Filed	NO	NO	PE 02.12.2026 AND DE 09.12.2026 FA 16.12.2026

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRA	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
37	**SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)**	**SHAHDARA**	ROOM NO 208	COMMERCIAL	CS COMM 328/2026	03-06-2024	M/s Tayaje And Sons Pvt Ltd Vs Mukesh Kumar	46298	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/28-11-2026
			ROOM NO 208	COMMERCIAL	CS COMM 63/2026	03-02-2026	Pravesh Kumar Jain Vs Utsav Kurtis And Anr	46301	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/05–11-2026
			ROOM NO 208	COMMERCIAL	CS COMM 272/2026	46160	Bank of Baroda Vs Rajesh Kumar	46301	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/05–11-2026
			ROOM NO 208	COMMERCIAL	CS COMM 201/2026	46122	ANIL UPPAL Vs RAKESH SINGH	46309	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/07–06-2026

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRA	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
38	SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM) 452/2025	19.07.2025	APOLLO PIPES LTD VS BHOGILAL CHAMAN LAL SHAH	06.10.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 291/2026	26.05.2026	ANKIT JINDAL VS DHARMENDRA SINGH	15.10.2026	Not Filed	NO	Not Filed	NO	NO	
39	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304	COMMERCIAL	CS(COMM)/583/2025	GAURISHANKAR SHAMA VS AMAN SHARMA	03-10-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 04-12-2026	
40	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	--											
41	SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT,.SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	--											
42	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	--											
43	SH. MOHD. FARRUKH/VACANT COURT OF SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	NORTH	--											
44	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	603	COMMERCIAL SUIT	CS(COMM.) 611/2025	11.11.2025	CANARA BANK V/S RAHUL KUMAR	09.03.2026	27.04.2026	27.04.2026	27.04.2026	09.09.2026	09.09.2026	
			603	COMMERCIAL SUIT	CS(COMM.) 616/2025	11.11.2025	XENON PHARMA PVT LTD VS. DIMPLE KAPOOR	30.03.2026	16.04.2026	16.04.2026	16.04.2026	08.09.2026	08.09.2026	
			603	COMMERCIAL SUIT	CS(COMM.) 669/2025	08.12.2025	VANDANA VS CARE HEALTH INSURANCE LTD.	01.04.2026	16.04.2026	16.04.2026	16.04.2026	11.09.2026	11.09.2026	
			603	COMMERCIAL SUIT	CS(COMM.) 50/2026	29.01.2026	BIOBERG LIFESCIENCES VS. MANOJ KUMAR	23.04.2026	21.05.2026	21.05.2026	21.05.2026	18.09.2026	18.09.2026	
			603	COMMERCIAL SUIT	CS(COMM.) 51/2026	29.01.2026	KARTIK GOEL VS NYSAA RETAIL VENTURE PVT LTD	20.07.2026	07.08.2026	07.08.2026	12.09.2026	12.09.2026	12.09.2026	
			603	COMMERCIAL SUIT	CS(COMM.) 642/2025	31.10.2026	CANARA BANK V/S RAHUL KUMAR	09.03.2026	27.04.2026	27.04.2026	27.04.2026	14.10.2026	14.10.2026	
45	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	--											

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRA	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
46	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 551/2025	16.10.2025	JOGO TECHNOLOGIES Vs DWARKA SHUTTLERS	03.10.2026	PE- 29.10.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 199/2026	04.04.2026	SURINDER PAL LAMBA Vs SOURABH TIWARI	06.10.2026	PE-28.10.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 426/2026	06.07.2026	Manish Popli Vs Shivay Logistis and Ors	06.10.2026	PE- 13.10.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 490/2026	01.08.2026	SCIENS LOGISTICS INDIA Vs AFM LOGISTICS	28.10.2026	PE- 16.11.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 430/2026	07.07.2026	CHANDAN YADAV VS. ALGO INFOTECH	28.10.2026	PE- 01.12.2026 DE-08.12.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 268/2026	02.05.2026	State Bank of India Vs Md Nazim Saifi	30.10.2026	PE- 30.11.2026 DE-04.12.2026	NIL	NIL	NIL	NIL	NIL
47	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS (Comm)	435/2026	08.07.2026	Muskan Containerlines Pvt. Ltd. Vs Yogi Dye Chem pvt. Ltd.	09.10.2026	PE 07.12.2026	Within 4 Weeks	NA	NA	NA	NA
			509	CS (Comm)	132/2026	12.03.2026	APEX INFRA PROJECTS Vs GEOASPECT PVT LTD	12.10.2026	PE 17.11.2026	Within 4 Weeks	NA	NA	NA	NA
			509	CS (Comm)	166/2026	25.03.2026	CANARA BANK Vs S S ENGINEERING	13.10.2026	PE 23.11.2026	Within 4 Weeks	NA	NA	NA	NA
			509	CS (Comm)	36/2026	23.01.2026	PUNJAB AND SIND BANK Vs VIRENDER KUMAR	14.10.2026	PE 30.11.2026	Within 4 Weeks	NA	NA	NA	NA
			509	CS (Comm)	252/2026	22.10.2026	VINOD TIWARI Vs MS GLITZ LOUNGE AND BAR LLP A PARTNERSHIP FIRM	22.10.2026	PE 25.11.2026	Within 4 Weeks	NA	NA	NA	NA
			509	CS (Comm)	413/2026	01.07.2026	WORLDWIDE CARGO SOLUTIONS Vs DNA ENTERPRISES	24.10.2026	PE 26.11.2026	Within 4 Weeks	NA	NA	NA	NA
			509	CS (Comm)	309/2026	19.05.2026	BANK OF BARODA VS RITA DEVI	30.10.2026	PE 10.12.2026	Within 4 Weeks	NA	NA	NA	NA
			509	CS (Comm)	484/2025	10.09.2025	Don Construction Chemicals India Private Limited Vs EXPERIVA ENGINEERING PRIVATE LIMITED	29.10.2026	PE 03.12.2026	Within 4 Weeks	NA	NA	NA	NA